

Parliament Session Alert

Budget Session: February 21 – April 21, 2011

Highlights

- ◆ Parliament meets for the Budget Session between February 21 and April 21, 2011. The session will have a recess from March 17 to April 3, 2011. There will be a total of 29 sittings.
- ◆ The President will address Parliament on February 21. The Railways Budget will be presented on February 25. The Economic Survey will be released on February 25. The Union Budget will be presented on February 28, 2011.
- ◆ The agenda for government Bills includes 31 pending Bills for consideration and passing. Three new Bills are listed for introduction, consideration and passing. The government plans to introduce 32 new Bills and withdraw two Bills. We list these below.

Government Bills listed for Consideration and Passing

Short Title	Introduced on	Status
The Prevention of Torture Bill, 2010	26 Apr 2010 Lok Sabha	Passed by LS on 6 May 2010; Pending in RS (Select Committee Report on 7 Dec 2010)
The Companies (Amendment) Bill, 2009	3 Aug 2009 Lok Sabha	Standing Committee Report on 31 Aug 2010
The Coinage Bill, 2009	17 Dec 2009 Lok Sabha	Standing Committee Report on 31 Aug 2010
The Transplantation of Human Organs (Amendment) Bill, 2009	18 Dec 2009 Lok Sabha	Standing Committee Report on 4 Aug 2010
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005 Rajya Sabha	Standing Committee Report on 13 Dec 2006
The Repatriation of Prisoners (Amendment) Bill, 2010	16 Aug 2010 Lok Sabha	Standing Committee Report on 10 Nov 2010
The Institute of Technology (Amendment) Bill, 2010	30 Aug 2010 Lok Sabha	Standing Committee Report on 26 Nov 2010
The National Institutes of Technology (Amendment) Bill, 2010	15 April 2010 Lok Sabha	Standing Committee Report on 30 Sep 2010
The Copyright (Amendment) Bill, 2010	19 April 2010 Rajya Sabha	Standing Committee Report on 23 Nov 2010
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	31 Aug 2010 Rajya Sabha	Standing Committee Report on 10 Dec 2010
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	25 Aug 2010 Lok Sabha	Standing Committee Report on 9 Dec 2010
The National Road Safety and Traffic Management Board Bill, 2010	4 May 2010 Lok Sabha	Standing Committee Report on 21 July 2010
The Academy of Scientific and Innovative Research Bill, 2010	30 July 2010 Lok Sabha	Standing Committee Report on 13 Dec 2010
The Commercial Division of High Courts Bill, 2009	16 Dec 2009 Lok Sabha	Passed by LS on 18 Dec 2009; Pending in RS (Select Committee Report on 29 July 2010)
The Educational Tribunals Bill, 2010	3 May 2010 Rajya Sabha	Passed by LS on 26 Aug 2010; Pending in RS
The Seeds Bill, 2004	9 Dec 2004 Rajya Sabha	Standing Committee Report on 28 Nov 2006

Short Title	Introduced on	Status
The Pesticide Management Bill, 2008	21 Oct 2008 Rajya Sabha	Standing Committee Report on 18 Feb 2009
The Anti-Hijacking (Amendment) Bill, 2010	19 Aug 2010 Rajya Sabha	Standing Committee Report on 18 Oct 2010
The Chartered Accountants (Amendment) Bill, 2010	29 Apr 2010 Rajya Sabha	Standing Committee Report on 31 Aug 2010
The Company Secretaries (Amendment) Bill, 2010	29 Apr 2010 Rajya Sabha	Standing Committee Report on 31 Aug 2010
The Cost and Works Accountants (Amendment) Bill, 2010	29 Apr 2010 Rajya Sabha	Standing Committee Report on 31 Aug 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010 Rajya Sabha	Standing Committee Report on 28 June 2010
The National Council for Teacher Education (Amendment) Bill, 2010	16 Apr 2010 Rajya Sabha	Standing Committee Report on 28 June 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009 Rajya Sabha	Standing Committee Report on 23 Nov 2009
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010	5 Aug 2010 Rajya Sabha	Standing Committee Report on 10 Nov 2010
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)	30 Nov 2009 Lok Sabha	Standing Committee Report on 30 Aug 2010
The Orissa (Alteration of Name) Bill, 2010	15 Mar 2010 Lok Sabha	Passed by LS on 9 Nov 2010; Pending in RS
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eight Schedule)	15 Mar 2010 Lok Sabha	Passed by LS on 9 Nov 2010; Pending in RS
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)	26 Nov 2009 Lok Sabha	Standing Committee Report on 28 Jul 2010
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	18 Dec 2009 Lok Sabha	Standing Committee Report on 25 Jan 2011
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Reserves one-third seats for women in the Lok Sabha and state assemblies)	6 May 2008 Rajya Sabha	Passed by RS on 9 Mar 2010; Pending in LS

Bills listed for Introduction, Consideration and Passing

Short Title
The Finance Bill, 2011
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2011
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011

Bills listed for Introduction

Short Title
The Agriculture Biosecurity Bill, 2011
The Biotechnology Regulatory Authority of India Bill, 2011
The Establishment of Regional Centre for Biotechnology Bill, 2011
The Consumer Protection (Amendment) Bill, 2011
The Bureau of Indian Standard (Amendment) Bill, 2011
The Wildlife (Protection) Amendment Bill, 2011
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011
The Banking Laws (Amendment) Bill, 2011

Short Title

The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2011
 The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2011
 The Factoring and Assignment of Receivables Bill, 2011
 The Constitution (Amendment) Bill 2011 (Goods and Services Tax)
 The National Commission for Human Resources for Health Bill, 2011
 The National Academic Depository (Amendment) Bill, 2011
 The National Council for Higher Education and Research Bill, 2011
 The Universities for Innovation Bill, 2011
 The Cinematograph Bill, 2011
 The Press and Registration of Books and Publications Bill, 2011
 The Mines (Amendment) Bill, 2011
 The Administrator's General (Amendment) Bill, 2011
 The Mines and Minerals (Development and Regulation) Bill, 2011
 The Emigration Management Bill, 2011
 The Constitution (Amendment) Bill, 2011 (To increase the age of Chairman and Members of SPSC)
 The National Highways Authority of India (Amendment) Bill, 2011
 The National Waterway (Lakhipur-Bhanga Stretch of River Barak) Bill, 2011
 The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011
 The Public Premises (Eviction of Unauthorized Occupants) (Amendment) Bill, 2011
 The Protection of Children from Sexual Offences Bill, 2011
 The Indecent Representation of Women (Prohibition Amendment) Bill, 2011
 The Land Acquisition (Amendment) Bill, 2011
 The Rehabilitation and Resettlement Bill, 2011
 The Equal Opportunity Commission Bill, 2011

Bills listed for Withdrawal

Short Title	Introduced on	Status
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005, being replaced by a new Bill
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009

Sources: Bulletins of Lok Sabha and Rajya Sabha, PIB, PRS.

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